

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR PANKAJ BHANDARI

Petition(s) for Special Leave to Appeal (C)

No(s). 36016/2013

BALMUNI & ANR.

Petitioner(s)

VERSUS

COMMISSIONER, VARANASI MANDAL & ORS.
(with interim relief and office report)

Respondent(s)

Date : 27/10/2014 This petition was called on for hearing today.

For Petitioner(s)

Mr. S. N. Bhat, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service report is awaited from the Trial Court in respect
of respondent Nos.4 to 7.

List again on 17.12.2014.

(PANKAJ BHANDARI)
Registrar

Signature Not Verified

Digitally signed by
Rupam Dhamija
Date: 2014.10.29
17:13:07 IST
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